



# FE SUNDAY

BENGALURU  
SUNDAY, JUNE 9, 2024, 12 Pages, ₹12

VOL. NO. XIV SL. NO. 73 Follow us on Twitter & Facebook. App available on App Store & Play Store WWW.FINANCIALEXPRESS.COM



**LEISURE**  
**WHY ARJUN SINGH  
RULES SPOTIFY**  
Hindi, regional music  
taking pride of place on  
streaming services Page 7

PUBLISHED FROM AHMEDABAD, BENGALURU, CHANDIGARH, CHENNAI, HYDERABAD, KOCHI, KOLKATA, LUCKNOW, MUMBAI, NEW DELHI, PUNE

SUNDAY, JUNE 9, 2024

WWW.FINANCIALEXPRESS.COM

**All India Edition: Ahmedabad, Bengaluru, Chandigarh, Chennai, Delhi, Hyderabad, Kochi, Kolkata, Lucknow, Mumbai and Pune**

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**AMUL INDUSTRIES PRIVATE LIMITED**  
**OPERATING IN MANUFACTURER OF AUTO COMPONENTS AT RAJKOT (GUJARAT),**  
**RANIPET (TAMIL NADU), MUMBAI (MAHARASHTRA), JHARKHAND AND OTHER STATES**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Amul Industries Private Limited</b> (CIN: U14101GJ1995PTC026118) <b>PAN- AACCA3020F</b>
2. Address of the registered office	2- Aji Industrial Estate, Plot No: 332/333, GIDC Rajkot, Gujarat - 360003
3. URL of website	www.amulind.com
4. Details of place where majority of fixed assets are located	Rajkot (Gujarat), Mumbai (Maharashtra) Ranipet (Tamil Nadu), Jharkhand and other states
5. Installed capacity of main products/ services	Not Available
6. Quantity and value of main products/ services sold in last financial year	<b>Financial Year : 2021-22</b> Quantity : Not Ascertained CD booked sales revenues of Rs. 112.10 Crores
7. Number of employees/ workmen	Presently, there are no employee/workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: cirp.amulindustriespvt@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: cirp.amulindustriespvt@gmail.com
10. Last date for receipt of expression of interest	29th June, 2024
11. Date of issue of provisional list of prospective resolution applicants	4th July, 2024
12. Last date for submission of objections to provisional list	9th July, 2024
13. Date of issue of final list of prospective resolution applicants	18th July, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18th July, 2024
15. Last date of submission of resolution plans	13th August, 2024
16. Process email id to submit EOI	cirp.amulindustriespvt@gmail.com

**Date: 09.06.2024**  
**Place: Surat**

**Sd/-**  
**Niharika Maheshwari**  
**(Resolution Professional)**

**IP Registration No.: IBBI/IPA-001/IP-P-02725/2022-2023/14157**  
**AFA Certificate No.: AA1/14157/02/290824/105980 valid upto 29.08.2024**  
A-904, Rudra Enclave, Althan Bhimrad Canal Road,  
Near Shiv Residency, Bhimrad, Surat, Gujarat-395007

**\*Form-G Timeline shall be subject to necessary approval from Hon'ble NCLT, Ahmedabad Bench for extension of CIRP period in the matter.**



<b>ફોર્મ જી</b> <b>એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ માટે આમંત્રણ</b> <b>અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડ</b> <b>રાજકોટ (ગુજરાત), રાણીપેટ (તમિલનાડુ), મુંબઈ (મહારાષ્ટ્ર),</b> <b>ગ્રારખંડ અને અન્ય રાજ્યોમાં ઓટો કોમ્પોનન્ટ્સમાં કાર્યરત</b> <b>(ઇન્ડોલવેન્ચરી અને બેંકરપ્લેટી બોર્ડ ઓફ ઇન્ડિયા (કોર્પોરેટ ઇન્ટરેસ્ટ માટેની ઇન્ડોલવેન્ચરી</b> <b>રીગોલેશન પ્રક્રિયા) નિયમનો, ૨૦૧૬) ના નિયમન ૩૬એ(૧) હેઠળ)</b>	
<b>સંબંધિત વિગતો</b>	
૧. કોર્પોરેટ રેકાર્ડનું નામ તેમજ પેન/સીઆઇબેન/એલએલપી નં.	અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડ (CIN NO.: U14101GJ1995PTC028118) PAN -AACCA3020F
૨. રજીસ્ટર્ડ ઓફીસનું સરનામું	૨- આજી ઇન્ડસ્ટ્રીયલ એસ્ટેટ, પ્લોટ નં. ૦૦૨/૦૦૦, કમ્પાઉન્ડીસી રાજકોટ, ગુજરાત-૩૬૦૦૦૦
૩. વેબસાઇટનો યુઆરએલ	www.amulind.com
૪. સ્થળની વિગતો જ્યાં મોટાભાગની શંકામિલકતો આવેલ છે.	રાજકોટ (ગુજરાત), મુંબઈ (મહારાષ્ટ્ર) રાણીપેટ (તમિલનાડુ), ગ્રારખંડ અને અન્ય રાજ્યો
૫. મુખ્ય ઉત્પાદનો/સેવાઓની	ઉપલબ્ધ નથી
૬. છેલ્લા નાણાકીય વર્ષમાં વેચાયેલ મુખ્ય ઉત્પાદનો/સેવાઓનો પુરવઠો અને કિંમત	નાણાકીય વર્ષ, ૨૦૨૧-૨૨ માં આવક પુરવઠો: નિશ્ચિત નથી સીડી બુલ્ક સેલ્સ રેવન્યુ રૂ. ૧૧૨.૧૦ કરોડ છે
૭. કર્મચારીઓ/કાર્યકર્તાઓની સંખ્યા	બાલ, કોર્ટ કર્મચારી/કાર્યદારો નથી
૮. વધુ વિગતો તેમજ બે વર્ષના વર્ષના છેલ્લા માટે સંપર્ક કરો:	વિગતો ઇમેઇલ આઈડી પર ખાસ અરજ મોકલોને ઇમેઇલ મારફત ભાવી રીગોલેશન અરજદારો મંગાવી શકે છે. ઉપલબ્ધ નાણાકીય નિર્વહની cirp.amulindustriespvt@gmail.com (સીડી બુલ્ક સાથે), કેડીટોની યાદી યુઆરએલ પર ઉપલબ્ધ છે
૯. કોમ્પની કલમ ૨૫(૨)(બેચ) હેઠળ રીગોલેશન અરજદારોની લાપકાત ઉપલબ્ધ છે:	વિગતો ઇમેઇલ આઈડી પર ખાસ અરજ મોકલોને ઇમેઇલ મારફત ભાવી રીગોલેશન અરજદારો મંગાવી શકે છે. cirp.amulindustriespvt@gmail.com
૧૦. એક્સપ્રેશન ઓફ ઇન્ટરેસ્ટ લેવાની છેલ્લી તારીખ	૨૯ જુન, ૨૦૨૪
૧૧. ભાવી રીગોલેશન અરજદારોની કામચલાઉ યાદી જારી કરવાની તારીખ	૪ જુલાઈ, ૨૦૨૪
૧૨. કામચલાઉ યાદીમાં સંખ્યાઓ જમા કરવાની છેલ્લી તારીખ	૯ જુલાઈ, ૨૦૨૪
૧૩. ભાવી રીગોલેશન અરજદારોની અંતિમ યાદી જારી કરવાની તારીખ	૧૮ જુલાઈ, ૨૦૨૪
૧૪. માહિતી મેમોરેન્ડમ, મુલ્યાંકન મેટ્રીક્સ અને ભાવી રીગોલેશન અરજદારો રીગોલેશન પ્લાન માટે અરજ જારી કરવાની તારીખ	૧૮ જુલાઈ, ૨૦૨૪
૧૫. રીગોલેશન પ્લાન જમા કરવાની છેલ્લી તારીખ	૧૭ ઓગસ્ટ, ૨૦૨૪
૧૬. ઈન્વોઆર્ટ જમા કરવા માટે પ્રોસેસ ઇમેઇલ આઈડી :	cirp.amulindustriespvt@gmail.com
<p>તારીખ: ૦૬.૦૬.૨૦૨૪ સ્થળ: સુરત</p> <p style="text-align: right;">સહી- નિહારીકા મહેશ્વરી (રીગોલેશન પ્રોફેશનલ)</p> <p style="text-align: center;">આઈપી સુપરેશન નં.: IBBI/PA-001/IP-P-02725/2022-2023/14157 એક્સેક્યુટિવ સર્ટીફિકેટ નં.: AA1/14157/02/290824/105980 ૨૬.૦૬.૨૦૨૪ સુદી માસ એ-૯૦૪, ૨૬ એન્ડલેવ, અલ્લાન બિમરાડ કેનાલ રોડ, શીવ રેસીડેન્સી પાસે, બિમરાડ, સુરત, ગુજરાત-૩૬૫૦૦૭</p> <p>* ફોર્મ-જી સમઠમર્યાદા આ મામલામાં સીસાઈઆરપી ગણાના લંબાણ માટે નામદાર એનસીએલટી, અમદાવાદ બેન્ચની આવરણ મંજૂરીને સાધિન રહેશે.</p>	

